

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 389 of 2012

[Arising out of OIA-58/2012/COMMR-A-/RBT/RAJ passed by Commissioner of Central Excise-RAJKOT]

M/s. Kunal Bubna

..... Appellant

General Manager (commercial) Varsana Ispat Ltd.,
Survey No. 116/1-2, 117, 117-p1, 118-121, 125,
126/1-2, 127/1, 128, 129, 129-p2, 135, 136,
Village-varsana, Taluka-anjar, KACHCHH
GUJARAT

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

APPEARANCE:

Shri. Amal Dave, Advocate for the Appellant
Sh. T.K. Sikdar, Authorized Representative (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 22.08.2019

DATE OF DECISION: 01.11.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 388 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha